

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**Item No. 411**  
**Appeal No. 44/252/ND/2022**

**IN THE MATTER OF:**

Income Tax Officer	...	Appellant
Versus		
Registrar Of Companies In the Matter of (M/s	...	Respondent
Foxtrot Megastructures Private Limited )		

**Under Section 252.**

**Order delivered on 30.04.2024**

**CORAM:**

**MR. MANNI SANKARIAH SHANMUGA SUNDARAM,**  
**HON'BLE MEMBER (JUDICIAL)**  
**DR. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Appellant               :  
For the Respondent             :

**HYBRID HEARING (PHYSICAL & VC)**  
**ORDER**

Renotified to 11.06.2024

**Sd/-**  
**(Court Officer)**